NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/687/(IB)/2017

NAME OF THE PETITIONER(S) : CMG STEELS PVT LTD

NAME OF THE RESPONDENT(S) : UNIQUE ROOF PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Responded

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Petitioner that the parties are exploring the possibilities of settlement between them and prayed for time. At request, time is enlarged. Put up on 09.01.2018 at 10.30 A.M.

> -sd-MEMBER (JUDICIAL)

ghk